

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/280(CHE)/2021
IN
PETITION NUMBER : CP/548/IB/2017
NAME OF THE PETITIONER : Indian Shipping and Logistics Facility Pvt Ltd
NAME OF THE RESPONDENTS : Naachiar Paper Boards Pvt Ltd & 1 Other
UNDER SECTION : Sec 60(5) of IBC, 2016

(18)

[IA/280(CHE)/2021 IN CP/548/IB/2017]

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. Raghavendran.

This application is filed by the Applicant under Section 60(5) of IBC, 2016 against the Liquidator for rejection of the claim submitted by the Applicant. However, there is a considerable delay of 65 days in filing this application before us.

This IA/280(CHE)/2021 is filed seeking condonation of delay of 65 days in filing this application. Hence, the delay of 65 days is hereby condoned.

Accordingly, this IA/280(CHE)/2021 stands **closed**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs